

**Promotion without approval in the Office of Development
Commissioner handicraft**

4331. SHRI ABU ASIM AZMI: Will the Minister of TEXTILES be pleased to state:

(a) whether Government are aware that certain officials belonging to SC category in the office of Development Commissioner handicrafts have been deprived of their promotion without the approval of the competent authority;

(b) whether Government had received any representation from the affected officials and if so, the details thereof and action taken thereon; and

(c) whether it is also a fact that relevant file of this case has been deliberately destroyed and if so, action Government have taken against the official found guilty in the case?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL) (a) and (b) No official belonging to SC category in the Office of the Development Commissioner (Handicrafts) has been deprived of promotion as per extant Recruitment rules. However, Government has received a representation from an aggrieved SC official of the rank of Assistant Director alleging denial of promotion to him. The details of the representation are as under:—

- (i) The post of Deputy Director (Export Promotion) should be delinked from the main cadre of Deputy Director (Handicrafts)

or

- (ii) The existing post should be upgraded to the next higher level of Deputy Director on personal basis.

or

- (iii) Explore the possibilities of promotion to the next higher level of Deputy Director through deputation etc.

or

- (iv) Grant-*in-situ* promotion.

The matter has already been taken up with the competent authority for necessary advice and action.

(c) On the issues raised in (a) and (b) of the question relevant records are available.